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THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (DR. M. S. SANJEEVI RAO): The import and distribution of kits for assembly of Colour T.V. sets for the Asiad is underway now and while it is not expected to lead *o a loss, the situation is being watched very carefully.

'White Winged Duck in Arunachal **Pradesh**

1524. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to

- <a) whether It is a fact that 'white winged duck' was sighted recenty in Arunachal Pradesh; and
- (b) if so, whether Government have taken/propose to take any steps to preserve and increase this species of bird?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): fa) The white winged wood duck is a rare bird whose distribution within the country is confined tothe North-East region, including Arunachal Pradesh. It was last sighted in Arunachal Pradesh in July, 1981.

(b) The white winged wood duck is included in Schedule I of the Wild Life (Protection) Act, 1972, thus affording complete protection against hunting and commercial exploitation. The concernes State Governments in the North-Eastern region have been advised to take steps for the conservation of this species. A captive b\re*ding programme has also been taken lip in Assam by the Gauhati Zoo and the Assam Wildlife Society. The Wild Fowl Trust at Slimbridge in U.K. has successfully bred this species in captivity. Satus survey is to be tak«m up shortly.

Unife Prosecuted for pollution

LOKESH CHANDRA: DR. Will the PRIME MINISTER pleased to state:

to Questions

- (a) what is the number of units prosecuted in Delhi, Haryana and Punjab for pollution during 1980-81 and 1981.82; and
- (h) whether treatment plants have since been installed by these pollution causing

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) As per the information supplied by the Central and State Boards for the Prevention and Centrol of Water Pollution, number of units prosecuted during 1980-81 and 1981-82. in Haryana, Punjab and Delhi is as follows: —

Year	Haryana		Delhi
1980-81	. 20	7	2
1981-82	66	4	Nil

(b) Six industries in Haryana have installed treatment plants. In Delhi, cases were instituted for not obtaining consent from the Central Board and the question ot installing treatment plant does not arise, In the punjab, treatment plants have been set up by two industries and two more are under oonstruction

Silent Valley Projects

1526. DR. LOKESH CHANDRA: Will the PRIME MINISTER he Plea-sed to state:

- (a) whether the Silent Valley projects have been revived; and
- (b) whether any alternatives to the aforesaid projects have been worked out by experts?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT rSHRI DIGVIJAY SINH): (a) No, Sir.